

COURT-I

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(APPELLATE JURISDICTION)**

**APPEAL NO. 39 OF 2017 &
IA NOS. 94, 95 AND 187 OF 2017 & IA NO. 975, 976 OF 2018**

Dated: 24th August, 2018

**Present: Hon'ble Mrs. Justice Manjula Chellur, Chairperson
Hon'ble Mr. B.N. Talukdar, Technical Member (P&NG)**

In the matter of :

**Reliance Gas Transportation Infrastructure Ltd. ...Appellant(s)
Vs.**

Petroleum & Natural Gas Regulatory Board ...Respondent(s)

Counsel for the Appellant(s) : Mr. Gaurav Mitra
Mr. Aditya Saindalya
Ms. Rashmita Roy Chousdhury
Mr. K.R.Sasiprabhu

Counsel for the Respondent(s) : Ms. Sonali Malhotra
Mr. Sumit Kishore
Mr. Anand Bhardwaj for R-1

ORDER

Reply, if any, be filed by the Respondent after serving advance copy to the other side.

List the matter for hearing on **17.09.2018.**

(B.N. Talukdar)
Technical Member (P&NG)
kt/vg

(Justice Manjula Chellur)
Chairperson